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year	_	Scheme				Capa- city (lakh tonnes)
1973	Durgapu Durgapu		t Wo	rk	5,	3 ·00
	Dui gapt			•	•	5 00
1974	Century	Cement,	Tild	a		3 ∙00
1974	Cement			, M	lan-	1 -80
1974	J. K. Nimbahe	Syntheti		L	td.,	2 ·52
1974	•	Cements	i, (` Che ∙	rra-	2 •00
1974	Madras kapatti	Cemen	ts,	Tu •	luk- ,	2 · 10
1974	Panyam Nagar		ts, (Cen	nent	1 .00
G	rand Tota	d ,		•		15 -42

The Cement Corporation of India has also submitted feasibility reports for setting up new units at Baruwala (UP), Neemuch (MP) and Tandur, Yerra-guntla and Adilabad (Andhra Pradesh) with a capacity of 4 lakh tonnes each and at Akaltara (MP) with a capacity of 6 lakh tonnes. These are under consideration of Government.

In order to regulate the distribution of cement equitably some of the State Governments have promulgated suitable regulatory orders. Delhi Administration has also enforced statutory control on cement in July 1972 and introduced "permit system" with effect from the 16th November, 1972 to safeguard the interest of cement consumers in the State. Whenever shortages are reported in a particular region of the country, programmes to rush supplies by rake loads have been arranged in consultation with the Railways. Other steps like opening of dumps at break-ofgauge points, increased road movement by reimbursement of increased freight from the Cement Regulation Account etc. have been encouraged. In order to meet immediate requirement of cement in Delhi, a Special programme of supplies

has been drawn up and a quantity of 10,000 tonnes of cement has already reached Delhi.

to Questions

पांचर्वी पंचवर्षीय योजना के दौरान परमाण उर्जा का विस्तार

*624. श्रीमती सुमित्रा जी कुलकर्णी: क्या परमाण ऊर्जा मंत्री यह बताने की कुपा करेंगे कि पांचवीं पंचवर्षीय योजना की अवधि में परमाण ऊर्जा के विस्तार के लिए उठाये जाने वाले प्रस्तावित कदमों का ब्यौरा क्या है ?

f [EXPANSION OF ATOMIC ENERGY DURING FIFTH FIVE YEAR PLAN

SHRIMATI **SUMITRA** KULKARNI: Will the Minister of ATOMIC ENERGY be pleased to state the details of the steps which are proposed to be taken for the expansion of Atomic Energy during the Fifth Five Year Plan period?]

प्रधान मंत्री तथा परमाण उर्जा मंत्री (श्रीमती इंदिरा गांधी) : पांचवीं पंचवर्षीय योजना में सम्मिलित की जाने वाली परमाण ऊर्जा विभाग की योजनाएं तैयार की जा रही

tfTHE PRIME MINISTER AND MINISTER OF ATOMIC **ENERGY** (SHRIMATI INDIRA GANDHI): The Fifth Plan proposals of the Department of Atomic Energy are under formulation.]

PRIVILEGES ENJOYED BY EX-RULERS

*625. SHRI BHOLA PRASAD: DR. Z. A. AHMED:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No. 1127 given in the Rajya Sabha on Jhe 30th November, 1972 and state:

- (a) whether armed guards are still deployed in front of the palaces of certain former rulers in some States;
 - f0 | English translation.

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- (b) if so, the reasons therefor; and
- (c) whether the former rulers still enjoy any special privileges, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

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(SHRI K. C. PANT): (a) to (c) A statement is laid on the Table of the House on the basis of the information received so far from the State Governments.

STATEMENT

States	Whether Police Guards have continued to be deployed in front of the	Whether former Rulers still en- Remarks ioy any special	
e	palaces of the former Rulers.	privileges	and representation for the later
Andhra Pradesh .	No.	No.	
Rajasthan	No.	Ńο.	PART NO PERSON
Punjab	No.	No.	n 36 st.
Tamil Nadu	No. 500	Me.	tanasii os sala
Orissa 🔒 🖰 👝 .	No.	No.	
Maharashtra , : .	No.	No.	
Gujarat	No. 1	No.	Fredham A
Haryana	No.	No.	
West Bengal 🗳 🕻 .	No.	No.	MAG JOB (S.)
Kerala	Guards provided at the Palace of former Ruler of Travancore on pay- ment.	No.	Since many palaces of former Rulers have valuable pro- perties including
Madhya Pradesh .	Guards provided at the Palace of former Ruler of Dhar on payment.	No v	works of which are of national im- portance, guards has been allowed by
Manipur	Guards provided at the Palace of former Ruler, of Manipur on payment.	No.	by State Govern- ment on payment.
1.00			ा उन्हों अंदर्भ क्रिक्ट कर्म
Committee Committee	Minimum number of tactical guards have been provided to the palaces of former Ruler of	No.	um reiki
· · · · · · · · · · · · · · · · · · ·	Mysore at Mysore and Bangalore for protection of valuable properties and art treasures.	<i>A</i>	特的 10 k (4 f)

Information has not been received from the Governments of Tripura, Bihar, Himachal Pradesh, Uttar Pradesh and Jammu and Kashmir in this regard.